

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT COURT SITTING HELD AT BILASPUR
Original Application No. 585 of 2006

Bilaspur, this the 1st day of September, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman
Hon'ble Mr. A.K. Gaur, Judicial Member

Smt. Indira Swami,
W/o. B.K. Swami, Aged about
62 years, resident of Krishna
Bhavan, Near Railway PWI Office,
village Patheratola, PO : Pentra Road,
Distt. Bilaspur (CG). ... Applicant

(By Advocate - Shri Amrito Das)

V e r s u s

1. The Union of India, through
the General Manager, South
East Central Railway, Bilaspur.
2. Divisional Railway Manager,
South East Central Railway,
Bilaspur Division, Bilaspur (CG).
3. Sr. Divisional Personnel Officer,
South East Central Railway,
Bilaspur Division, Bilaspur
(CG). ... Respondents

(By Advocate - Shri M.N. Banerjee)

O R D E R (Oral)

By Dr. G.C. Srivastava, Vice Chairman -

This Original Application has been filed for non-granting
of the benefit of arrears of pay and retirement dues for which
the applicant had submitted a representation to the Senior
Divisional Personnel Officer (Settlement), South East Central
Railway, Bilaspur on 10.1.2005. This representation has not
yet been decided by the authorities. The learned counsel for
the applicant submitted that the applicant will be satisfied
if the authorities are directed to decide this representation
within a reasonable period by a detailed and speaking order.

2. Accordingly, we direct the Senior Divisional Personnel
Officer (Settlement), South East Central Railway, Bilaspur

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i.e. respondent No. 3 to decide the said representation of the applicant within a period of three months by a detailed and speaking order. Thereafter, if the applicant is so advised, she is given liberty to approach the Tribunal for redressal of grievances. Be it noted that we have not expressed any opinion on the merits of the case. Shri M.N. Banerjee, Standing counsel for the Railways representing the respondents was heard and he has agreed to receive the order alongwith the copy of the OA for service on the respondents.

3. With these directions the Original Application is disposed of.

A.K. Gaur
(A.K. Gaur)
Judicial Member

G.C. Srivastava
(Dr. G.C. Srivastava)
Vice Chairman

"SA"

प्राप्तांकन सं. ओ/व्या..... जबलपुर, दि.....
परिविधि अन्वे. निर्देश.....
(1) शिवदेव, उत्तर ब्राह्मणलाल वा उत्तर ब्राह्मण, जबलपुर
(2) आनंदराम श्री/श्रीमती/कु....., देव गांधरव
(3) प्रत्यर्थी श्री/श्रीमती/कु....., देव काउसल
(4) अंगपाल, देव विद्वान, जबलपुर वा अपनी उत्तर
सूचना एवं आवश्यक कार्यवाही है।

Amritodas
Adv. B. Lal
M. N. Banerjee
Dr. G.C. Srivastava
With copy of OA (1)

Issued
on 6/3/08

12